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Title: Introduction of the Indian Penal Code (Amendment) Bill, 2016 (*Amendment of section 292, etc.*).

SHRIMATI SUPRIYA SULE (BARAMATI): I beg to move for leave to introduce a Bill further to amend the Indian Penal Code, 1860.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal Code, 1860."

*The motion was adopted.*

SHRIMATI SUPRIYA SULE : I introduce the Bill.

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